

श्री आर. एन. राकेश : (चैल)
मुगल वंश के अन्तिम बादशाह ...

MR. SPEAKER: This is not the time. राकेश जी आप क्या करते हैं ? आप तो बड़े सज्जन आदमी हैं इस पर कोई एडजोर्नमेंट मोशन नहीं होता है। आप इसका 377 दीजिए।

SHRI ANANDA GOPAL MUKHOPODHYAY (Asansol): On 30th, there has been unprovoked firing on the rally in (Interruptions)**

MR. SPEAKER: It cannot be discussed here. Now, Papers to be Laid.

Shri B. Shankaranand
(Interruptions)

12.10 hrs.

PAPERS LAID ON THE TABLE

DRUGS AND COSMETICS (AMENDMENT) RULES, 1981

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): I beg to lay on the Table a copy of the Drugs and Cosmetics (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 27(E) in Gazette of India dated the 17th January, 1981, under section 38 of the Drugs and Cosmetics Act, 1940. [Pleased to Library. See No. LT-2262/81].

ANNUAL ACCOUNTS OF DELHI TRANSPORT CORPORATION, NEW DELHI, FOR 1979-80 AND REVIEW THEREON, DELHI MOTOR VEHICLES (1ST AND 2ND) AUDIT RULES, 1979 AND STATEMENT FOR delay.

DELAY

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): On behalf of my colleague, I beg to lay on the Table :-

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Transport Corporation, New Delhi, for the year 1979-80 together with Audit Report thereon, under sub-section (4) of section 38 of the Road Transport Corporations Act, 1950.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts. [Placed in Library. See No. LT-2263/81].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 138 of the Motor Vehicles Act, 1939:—

(i) The Delhi Motor Vehicles (First Amendment) Rules, 1979, published in Notification No. SECE. 3(45)/74-Tpt/13726 in Delhi Gazette dated the 5th November, 1979.

(ii) The Delhi Motor Vehicles (Second Amendment) Rules, 1979, published in Notification No. SECE. 3(93)/79-Tpt./14232 in Delhi Gazette dated the 14th November, 1979.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-2264/81].